

ITEM NO.301

Court 3 (Video Conferencing)

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

REVIEW PETITION (CrI.) No. 477/2018 in CrI.A. No. 60/2007

(Arising out of impugned final judgment and order dated 15-05-2018 in CrI.A. No. No. 60/2007 passed by the Supreme Court Of India)

JASWINDER SINGH (DEAD)

THROUGH LEGAL REPRESENTATIVE

Petitioner(s)

VERSUS

NAVJOT SINGH SIDHU & ORS.

Respondent(s)

IA No. 108529/2018 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT)

I.A. No.28260/2022- APPLICATION FOR ENLARGEMENT OF NOTICE ISSUED VIDE ORDER DATED 11.09.2018 WITH

R.P.(CrI.) No. 479/2018 in CrI.A. No. 59/2007 (II-B)

(I.A. No.28176/2022- APPLICATION FOR ENLARGEMENT OF NOTICE ISSUED VIDE ORDER DATED 11.09.2018)

R.P.(CrI.) No. 478/2018 in CrI.A. No. 58/2007 (II-B)

IA No. 89303/2018 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT)

Date : 25-02-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Sidharth Luthra, Sr. Adv.
Mr. Sudhir Walia Advocate
Ms. Niharika Ahluwalia, Adv
Ms. Sneha Kohli, Adv
Ms. Shubhangni Jain, Adv
Ms. Ambika Atrey, Adv
Dr. Abhishek Atrey, AOR

Mr. Sidharth Luthra, Sr. Adv.
Ms. Jyoti Mendiratta, AOR

For Respondent(s) Mr. P. Chidambaram, Sr. Adv
Mr. Manu Sharma, Adv.
Mr. A. Karthik, AOR.
Mr. Gaurav Khanna, Adv

Ms. Smrithi Suresh, Adv
Mr. Vijay Singh, Adv
Mr. Arsh Khan, Adv
Mr. Saaketh Kasibhatla, Adv
Mr. Kartik Khanna, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Applications for listing of review
petition(s) in open Court are allowed.

As prayed, two weeks' time for filing
response to the applications (I.A. Nos.28260/2022
and I.A. No.28176/2022) is granted.

List these matters on 21.03.2022.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER